

[Print](#)**Defective Case Register from 2025-12-02 to 2025-12-02**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/47997/2025	SUBASH CHANDRA SATPATHY	2025-12-02	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
2	D-ABLAPL/37069/2025	BISWARANJAN DALAI	2025-12-02	31-As per standing order the details of victim/informant shall not be mentioned in the petition.
3	D-MATA/49551/2025	AMIT KUMAR NATH	2025-12-02	AU fee Rs 2/ not paid 2.Vakalatnama properly stamped, Executed and accepted not proper stamped 3.Code not correct
4	D-RVWPET/41830/2025	RAJIB LOCHAN PATTNAIK	2025-12-02	Period of Delay 180 days delay 2.Code Incorrect. i)Para no. not correctly furnished in grounds and declaration. ii) Advocate not signed in page no. 20. iii) C. copy of order not page mark and not in proper place.
5	D-CMAPL/49746/2025	ADV.	2025-12-02	Put up for SR after filing of c. copy of impugned order.
6	D-ABLAPL/36930/2025	DEEPAK KU SAHOO	2025-12-02	Reference certificate not proper.
7	D-WP(C)/48764/2025	RABINARAYAN NAYAK	2025-12-02	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
8	D-WP(C)/48755/2025	ASHIS KUMAR MISHRA	2025-12-02	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
9	D-ABLAPL/36932/2025	DEEPAK KU SAHOO	2025-12-02	Description of Annexure 1 in the Index not correct.
10	D-WP(C)/49457/2025	TARAKANTA NANDA	2025-12-02	14-NOT PROPERLY INDEXED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED All the Annexures are not attested.2.Annex-2 not exhibited at page no.18.
11	D-WP(C)/48756/2025	ASHIS KUMAR MISHRA	2025-12-02	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
12	D-WP(C)/49475/2025	TARAKANTA NANDA	2025-12-02	14-NOT PROPERLY INDEXED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. All the Annexures are not attested.
13	D-WP(C)/49834/2025	SOUMYA JYOTI BISWAL	2025-12-02	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Page no. 52 and 67 not neat
14	D-CONTC/49707/2025	MAHES DAS	2025-12-02	Year of the WP(C) Case no Not Correctly Furnished in the Cause Title.

15	D- CONTC/48675/2025	ADV.	2025-12-02	REFERENCE CERTIFICATE NOT FURNISHED .CAUSE TITLE OF W.PC (OAC) NO.475/2018 BE FILED THEN PUT UP FOR SR
16	D- BLAPL/36811/2025	RAJESH RANJAN SAHOO	2025-12-02	1.Details of the Victim is in the F.I.R. Charge sheet and Depositions.
17	D- CRLMA/35984/2025	NIMAI CHARAN NAIK	2025-12-02	i) Date of order not mention in prayer. ii)Affidavit not in proper format. iii) C. fee Rs-3/- not paid in affidavit. iv) Page no 15 not in proper place.v)Anx-3 not indicated in the page no.18. vi)A. fee Rs-6.60/- to be paid.vii) orissa state Bar Council stamp Rs-15/- not paid in v. nama. Put up for SR after removal of defects.
18	D- CRLMP/36779/2025	AMULYA KUMAR NAYAK	2025-12-02	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
19	D- CRLMC/37060/2025	PRASANNA KUMAR PANI	2025-12-02	C.COPY OF IMPUGNED ORDER NOT FILED
20	D- CRLMC/36882/2025	LAXMINARAYAN RAYATSINGH	2025-12-02	1. District name of the op. no. 2 not correctly furnished in cause title. 2. Annexure number-2 not furnished in para no.5.
21	D-WP(C)/48926/2025	MANORANJAN PADHI	2025-12-02	14-NOT PROPERLY INDEXED. A B not mentioned in index.
22	D- BLAPL/36996/2025	BYOMOKESH SAHOO	2025-12-02	1. Provision of law wrongly furnished on Top of CT. 2. Age of Pet. left blank in V.nama.
23	D- BLAPL/37043/2025	MANORANJAN MUDULI	2025-12-02	Name of the Informant and victim finds in Annexure-1.
24	D- BLAPL/37000/2025	ANUPAM DASH	2025-12-02	1. Affidavit Sl.2 be corrected as fathers name. 2. Paragraph declaration not correct.
25	D-WP(C)/49625/2025	GYANESWAR SATPATHY	2025-12-02	1.Age of respondent no.15 not furnished in the cause title.2.Page no.27 not properly arranged. 3..Subject Code incorrectly Mentioned
26	D-WP(C)/48636/2025	SOUBHAGYA SWAIN	2025-12-02	Nomenclature not correctly furnished
27	D-WP(C)/49263/2025	RAJKISHORE SWAIN	2025-12-02	Petitionewr no-2 not properly executed to the v.nama.Annextures no -6 not mentioned in the petition copy.
28	D-WP(C)/49005/2025	KSHIROD KUMAR SWAIN	2025-12-02	14-NOT PROPERLY INDEXED. This may be registered as CRLMP.
29	D-WP(C)/49620/2025	MOHIT KUMAR PATI	2025-12-02	4-AFFIDAVIT/VERIFICATION NOT PROPER. Occupation not mentioned in the affidavit.
30	D- BLAPL/36869/2025	NIRANJAN PANDA	2025-12-02	Original Free copy not filed.
31	D- BLAPL/36871/2025	NIRANJAN PANDA	2025-12-02	Original free copy not filed. 2.mobile Phone Numbers Of All The Signing Advocates Not Indicated 3.Enrolment Number Not Indicated Wherever Signature Of Such Advocate Appearing In The application

				14-NOT PROPERLY INDEXED.
32	D-BLAPL/36909/2025	JAGADIP SAHOO	2025-12-02	1.Paragraphs incorrectly mentioned in declaration of the Affidavit. 2.Page No. 10 not legible. 2..Petition not correctly addressed to Honorable Court
33	D-ABLAPL/36933/2025	DEEPAK PANDA	2025-12-02	1. Details of Informant in Ann.1 page 7 to 10.
34	D-BLAPL/36891/2025	JYOTIRMAYA SAHOO	2025-12-02	Case pending before the Lower Court incorrectly mentioned in cause title, para-2 and prayer portion of the petition.
35	D-WA/49769/2025	MANASH RANJAN MOHANTY,A.G.A	2025-12-02	Status of the respondent not furnished.
36	D-WP(C)/48920/2025	SMITA RANJAN PATNAIK	2025-12-02	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
37	D-CRLMC/34204/2025	GAGAN BIHARI SINGH	2025-12-02	1.Put up SR after Completed Annex-2 to be filed.
38	D-BLAPL/36919/2025	BISHNU PRASAD PRADHAN	2025-12-02	1.Lower Court case No. incorrectly mentioned in prayer portion of the petition. 2.Name of the victim finds in Annexure-1 of the petition.
39	D-BLAPL/36922/2025	DAYANIDHI MISHRA	2025-12-02	Paragraphs not correctly mentioned in declaration of the Affidavit. 2..mobile Phone Numbers Of All The Signing Advocates Not Indicated
40	D-ABLAPL/36850/2025	BISWARANJAN DALAI	2025-12-02	1. Annexure 1 not page marked both in Index and in the body itself and Authentication Fee of Rs.3.85 not paid. 2. Name of Petitioners not properly serial numbered in CT. 3. Name of Pet. No.3 in CT not tally with signature.
41	D-BLAPL/37050/2025	BHABANI SHANKAR DASPARIDA	2025-12-02	Petitioner name mentioned in Application not tally with the signature put in V.nama.
42	D-ABLAPL/36934/2025	SUNIL KUMAR PANDA	2025-12-02	1. Application not properly addressed to Honorable Court. 2. Deponent not authorized by other petitioners to swear affidavit. 3. Annexure 1 page 9 not legible. 4. Details of Informant in Ann.1 page 6 7 and 9
43	D-WP(C)/48751/2025	ASHIS KUMAR MISHRA	2025-12-02	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
44	D-BLAPL/37041/2025	DEEPAK RANJAN PARIDA	2025-12-02	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
45	D-CMP/49486/2025	AMIT PRASAD BOSE	2025-12-02	The discrepancy in the name of O.P No-5 as per Trial Court be reconciled
46	D-CMP/49400/2025	DEO KUMAR AJMERIA	2025-12-02	3-AUTHENTICATION FEE IS DEFICIENT. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 17-REFERENCE CERTIFICATE NOT FURNISHED. 1.Annexures mentioned in the Prayer be corrected. 2. Reference Certificate be correctly stated.

47	D-CRLMC/36678/2025	RAVI SHANKAR SAMAL	2025-12-02	1. Subject not correctly furnished in Assessment Slip.
48	D-BLAPL/37116/2025	GOREKHANATH DAS	2025-12-02	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Address of the informant furnished at page no 7 to be redacted.
49	D-CMP/49391/2025	DWARIKA PRASAD MOHANTY	2025-12-02	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
50	D-BLAPL/37102/2025	SOMANATH MITRA	2025-12-02	1. Name of District not mentioned in the address of the pet. in Rejection Order at Ann.1.
51	D-CMP/49416/2025	AMBUJA BANDHU PARIDA	2025-12-02	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
52	D-WP(C)/49159/2025	JYOTIRMAY GUPTA	2025-12-02	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. paragraphs not correct in declaration of affidavit.2. page no.41 and 42 are not neatly legible.
53	D-BLAPL/37151/2025	NIRMAL CHANDRA MOHANTY	2025-12-02	Page No. 38-39 not legible.
54	D-BLAPL/36928/2025	SATYA NARAYAN MISHRA 4	2025-12-02	Page No. 14-15 21 24-29 not legible.
55	D-BLAPL/37003/2025	PABITRA KUMAR DUTTA	2025-12-02	1. Ann.3 not attested.
56	D-WP(C)/48757/2025	ASHIS KUMAR MISHRA	2025-12-02	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
57	D-WP(C)/49171/2025	BIDYALOK MOHAPATRA	2025-12-02	PAGE NOS. 8 TO 10 ARE NOT NEAT.
58	D-RVWPET/41661/2025	AMBIKA PRASAD RAY	2025-12-02	Put up for SR Reg. calculation of limitation after disposal of I.A. filed for exemption of court fee.
59	D-BLAPL/36941/2025	AMULYA RATNA PANDA	2025-12-02	Name of victim finds in Annexure-1.
60	D-WP(C)/49492/2025	KISHORE KUMAR MISHRA	2025-12-02	PAGE NOS.10 TO 17 and 33 ARE NOT NEATLY LEGIBLE
61	D-BLAPL/36950/2025	SAPAN KUMAR LENKA	2025-12-02	1. Synopsis and Date chart are not correctly placed and paginated in the Index as well as in the petition. 2.Subject code is not correctly furnished in Cause Title
62	D-CRLMC/36953/2025	SK. ZAFARULLA	2025-12-02	1. Annexure number not correctly furnished in para no.7.
63	D-CRLA/37192/2025	DEBA PRASAD DAS	2025-12-02	1. Receipt showing copy On counsel for vigilance not filed 2.Status of appellant not furnished 3.Page No. not marked on index in Annex.-1, 4. Ground para not marked in alphabetically

64	D-RVWPET/40928/2025	ADV.	2025-12-02	Put up for SR after filing of c. copy of impugned order in cause title of wp(c) no. 24788/2023.
65	D-BLAPL/37029/2025	SUNIL KUMAR PANDA	2025-12-02	1. Age of the petitioner No.2 mentioned in Cause Title does not tally with that of rejection order.
66	D-BLAPL/36955/2025	BISHNU BRATA SINGH	2025-12-02	1. Vernacular certificate is not furnished. 2. Annexure 3 is not paginated. 3. V.nama is not stamped
67	D-CRLMC/35963/2025	TUKUNA KUMAR MISHRA	2025-12-02	1. Put up for SR after redacting the name of Victim/ Informant has been mentioned in the copy of FIR under annex-1
68	D-BLAPL/36940/2025	SNEHASISH BEHERA	2025-12-02	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1.Enrolment Number Not Indicated Wherever Signature Of Such Advocate Appearing In The application 2..mobile Phone Numbers Of All The Signing Advocates Not Indicated
69	D-CONTC/48627/2025	SMITA RANJAN PATNAIK	2025-12-02	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.PAGE NOS.8 and 9 NOT LEGIBLE 2.COPY OF ORDER PASSED IN W.P(C) NO.22709/2025 WITH C.T BE FILED AS ANNEXURE .INDEX BE CHANGED ACCORDINGLY.THEN PUT UP FOR SR AFTER REMOVAL OF DEFECT
70	D-WA/49545/2025	UMESH CHANDRA BEHURA,A.G.A	2025-12-02	i) Status of the appellant not correctly furnished. ii)Respondent no. 10 not in proper place. iii) Op no. 1 and 2 in wp (c) not made party in appeal memo. iv) wp (c) no. left blank in para no. 7. v) wp(c) no wrongly mention in Index vide Anx-1. vi) Neat copy of page no. 210,211 are to be filed. vii) Legible copy of page no. 23,68,69,71,75-83,85,-96,99-104,106,107,109-116,122,134,138,142-145,147-150,152,153,155-165,168,170,-179,182-190,192,193,195,196,198-201,205,217,220,221,223,224,229-231,235,239,257,263-267,270-272,315,336,339,349,370 are to be filed.
71	D-BLAPL/36945/2025	AMULYA RATNA PANDA	2025-12-02	1.Certified copy of Rejection order not filed. 2.Name of the victim finds in Annexure-1.
72	D-TRP(C)/49838/2025	RITURANJAN CHHOTARAY	2025-12-02	.Subject Code incorrectly Mentioned
73	D-WP(C)/49086/2025	DEBASHIS NANDA	2025-12-02	Page no.25 not neat.
74	D-WP(C)/49742/2025	SUBHADUTTA ROURAY	2025-12-02	Annexure-10 not mentioned in page 73.
75	D-CMP/49704/2025	NIRANJAN PANDA	2025-12-02	Reference Certificate not correctly furnished
76	D-BLAPL/36936/2025	TANMAY MISHRA	2025-12-02	1. Petitioner surname incorrectly mentioned in para-2 of the petition. 2. Paragraphs not properly mentioned in the petition

77	D-WP(C)/49156/2025	BIBHU PRASAD MOHANTY	2025-12-02	23-NOMENCLATURE NOT CORRECTLY FURNISHED . This may be registered as CRLMP
78	D-BLAPL/37058/2025	BISWAJIT SAHOO	2025-12-02	1. Date of rej. order not correct in index.
79	D-CRLMC/36985/2025	PRAMOD KUMAR MISHRA	2025-12-02	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Certified copy of annex-1 not filed. 2. Signature of the petitioner no.6 in V.nama not tally with cause title.
80	D-CRLA/36666/2025	BIRAJA PRASAD TRIPATHY	2025-12-02	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Period of Delay 409 days delay. I.A. not filed. 2. D.A.Fee Rs.30.80p to be paid on c.copy vide annex.1
81	D-CRLA/36802/2025	DILLIP KUMAR MOHANTY	2025-12-02	1. SL. nos .of ground not properly furnished
82	D-BLAPL/36948/2025	AMIYA KUMAR TARAI	2025-12-02	1. Subject code is not correctly furnished in Cause Title Index and A.Slip. 2. Details of the Victim is in the F.I.R.(page Nos. 9 10 11 12)
83	D-ABLAPL/36935/2025	MANORANJAN DASH	2025-12-02	1. Details of Informant and Victim in Ann.1 page 8 to 12.
84	D-BLAPL/37009/2025	JAYADEBA BEHERA	2025-12-02	i)In book mark P.R.no. mentioned as F.R. no.ii) Sl. no. 2 of the affidavit not correct.iii)Page mark not correct after page no. 9
85	D-CMP/49355/2025	BRAHMANANDA TRIPATHY	2025-12-02	20-VERNACULAR CERTIFICATE NOT FURNISHED.
86	D-BLAPL/37034/2025	BISWAJIT RANJAN TRIPATHY	2025-12-02	1. Year of BNSS is not correctly furnished in cause Title
87	D-BLAPL/37014/2025	BISWABHUSAN DAS	2025-12-02	31-As per standing order the details of victim/informant shall not be mentioned in the petition. i) Put up for further S.R..
88	D-WP(C)/48998/2025	GANESH PRASAD SAMAL	2025-12-02	H.C.B.A.W.F.Fee Rs.50.00 not paid in V>Nama.
89	D-WP(C)/49741/2025	PRASANTA KUMAR NANDA	2025-12-02	Name of the district not correctly furnished in the affidavit.
90	D-CONTC/49019/2025	ADV.	2025-12-02	i) Page no. 2 not properly scan. ii) Petitioner has not been authorized by other petitioner to swear the affidavit.
91	D-WP(C)/49745/2025	SIBA PRASAD SWAIN	2025-12-02	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 13 not legible.
92	D-WP(C)/49469/2025	NIROD KUMAR SAHU	2025-12-02	RESPONDENT NO.1 ADDRESS NOT FURNISHED.
93	D-ABLAPL/37074/2025	NIRANJAN PANDA	2025-12-02	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page marking not proper.

94	D-ABLAPL/36852/2025	SANGRAM KESHARI ROUT	2025-12-02	1. OHCBA Welfare Fund Rs.50 not paid. 2. Details of Victim in Annexure 1 page 8 to 10.
95	D-CRLMC/36013/2025	PRADEEP KUMAR DASH	2025-12-02	1. Put up for SR after redacting the name of Victim / Informant has been mentioned in the copy of FIR under annex-1 and Annex-2.
96	D-CRLA/36800/2025	GOURI KUMAR RATH	2025-12-02	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. P.S. no59/25 in index not tally with page no.14 and annex.2 not mentioned. 2 Appeal memo not proper format (being aggrieved and Grounds not furnished) .3. page no.11 partially neat.
97	D-CRLA/37005/2025	REBATI LATA PANDA	2025-12-02	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
98	D-WP(C)/49465/2025	BIPIN BIHARI SENAPATY	2025-12-02	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED D.Fee of OSBC Rs.50/- not paid.
99	D-BLAPL/37100/2025	DIPTIREKHA NANDA	2025-12-02	1. Name of father of Pet. mentioned in V.nama not correct.
100	D-CRLA/36969/2025	DALIRANI BEHURAY	2025-12-02	1. As per judgement vide annex.1 S.T. not tally with annex.2 at page nos.27 29 and 31.2. The name of the informant appears in annex.1
101	D-ABLAPL/36861/2025	GOPAL PRASAD JENA	2025-12-02	1. Code No. not mentioned in the Petition.
102	D-CRLMC/36707/2025	DEEPAK KUMAR SAHOO	2025-12-02	1. Put up for SR after redacting the name of Victim/ Informant has been mentioned in copy of FIR.
103	D-ABLAPL/36868/2025	AMITAV TRIPATHY	2025-12-02	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.In Annexure-1 page no-8 and 9 details of informant
104	D-RPFAM/49612/2025	GAJENDRANATH ROUT	2025-12-02	good ground not furnished
105	D-MACA/48592/2025	SABITA RANJAN PATTNAIK	2025-12-02	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.
106	D-CRLREV/36609/2025	JYOTIRMAYA SAHOO	2025-12-02	Reference certificate not correctly furnished.
107	D-RPFAM/49703/2025	BIJAYANANDA DASH	2025-12-02	further SR after c copy file
108	D-WP(C)/49723/2025	SOUBHAGYA KUMAR RATH	2025-12-02	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page marking and annexure not tally with book mark and Index.Page 8 and 9 not found..Receipt Showing Serv.copy To Ag not Filed.
109	D-ABLAPL/36859/2025	AMIT PRASAD BOSE	2025-12-02	1. Page marking of Date Chart not correct. 2. Details of Informant in Ann.1 page 7 to 9.

110	D-ABLAPL/36876/2025	SURYAKANTA DWIBEDI	2025-12-02	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.In para -2 of the application 2.In Annexure-1 page no-10 12 and 13 3. In Annexure-2 at page-15 17 and 18
111	D-WP(C)/49076/2025	GANESH PRASAD SAMAL	2025-12-02	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 25, 27 not neat.D.Fee of OSBC Rs.50/- not paid.
112	D-MATA/49643/2025	DEEPAK KUMAR PANI	2025-12-02	1. Copy of Trial Court Judgement Rs 2/ not paid Decree Rs 5/ not paid
113	D-CMP/49598/2025	SUDHEER KUMAR SAHOO	2025-12-02	1-COURT FEE IS DEFICIENT. Defendants No-7 and 8 not made Parties in the Petition.
114	D-ABLAPL/36879/2025	SURYAKANTA DWIBEDI	2025-12-02	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Details of Informant / victim at page no-9 and 11 of Annexure-1
115	D-CMP/49653/2025	SATRUGHNA DASH (A)	2025-12-02	3-AUTHENTICATION FEE IS DEFICIENT. Date of order at Page-1 and in the Prayer of I.A 1986/2025 be corrected
116	D-ABLAPL/36908/2025	ARIJEET MISHRA	2025-12-02	i)Name and address of the victim mentioned in page 9.
117	D-ABLAPL/36887/2025	ABHINANDAN PRADHAN	2025-12-02	Petition not correctly addressed to Honorable Court 1. Occupation of the deponent not furnished in Affidavit 2. date of the sign of the deponent not furnished. 2. Signature of the petitioner/deponent at V>Nama and Affidavit not tally with Cause title of the application
118	D-WP(C)/48846/2025	NIRANJAN PANDA	2025-12-02	1.Address Of The Petitioner Nos.26 To 31 Not Furnished
119	D-RVWPET/49579/2025	JNANINDRA PANI	2025-12-02	AU fee Rs 2.25/- to be paid. 2.Court fee Rs-12/- not paid. 3. Code Not furnished in cause title. 4.Page mark not properly in Anx-1. 5. para no. not mention in declaration of I.A. petition.
120	D-ABLAPL/36981/2025	JYOTIRMAYA SAHOO	2025-12-02	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 10 not neat.
121	D-BLAPL/36960/2025	DEBASISH SAMAL	2025-12-02	i) Page 11 not legible.ii) Correct nomenclature is CRLA.
122	D-WP(C)/49014/2025	DHANANJAYA MUND	2025-12-02	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Date of copy of letter vide annex-2 not tally with Index.Page 19 not neat.

123	D-WP(C)/48896/2025	PRAMOD KUMAR PADHEE	2025-12-02	1. Page no 15 to 17 not properly scanned i.e upside down 2. Annexure as mentioned in the Index not marked in the petition copy. 3. After marking Put up for S.R there after
124	D-CRLA/37044/2025	SURYAKANTA DWIBEDI	2025-12-02	1. Code Not indicated 2. The names and signatures of relatives of informant/victim have been mentioned in copy of deposition of P.W.Nos.1 2 5 and 6 under Annexure-2 series
125	D-WP(C)/49072/2025	BIVUDATTA CHALAN	2025-12-02	Date of copy of order vide annex-2 not tally with Index.
126	D-CRLA/37099/2025	BIDYALOK MOHAPATRA	2025-12-02	Status of appellant not furnished 2.Provision of Law In B.N.S.S.wrongly furnished 3.Good ground certificate not furnished
127	D-RPFAM/49544/2025	PRAMOD KISHORE CHAND	2025-12-02	good ground not furnished
128	D-WP(C)/49073/2025	MANOJ VERMA	2025-12-02	.Receipt Showing Serv.copy To cg not Filed.
129	D-CRLMC/36923/2025	RAMESH CHANDRA MAHARANA	2025-12-02	1. Name of the Post Office of the petitioner not furnished in cause title.
130	D-BLAPL/37018/2025	SANJAY KUMAR PATTANAİK	2025-12-02	i) P.R. no. not correct in Annexure-1 of the Book mark.
131	D-WP(C)/48889/2025	SRITAM KUMAR NAYAK	2025-12-02	1. In affidavit, in WPC and I.A information about proceedings left blank 2. In Annexure-4 , furnished certified copy of of C.S no 93 instead of True copy of Lok Adalat Award as mentioned in Index 3. Attested Annexure-1 and 2 not filled.
132	D-CRLMC/37063/2025	KULDEEP MOHANTY	2025-12-02	1. Name of the Deponent not correctly furnished in Declaration. 2. ICC case number not correctly furnished in para no.1 and Synopsis. 3. Date of order not correctly furnished Sl. no.6 in Index Date chart and para no.5
133	D-WP(C)/49436/2025	SATYAJIT BEHERA	2025-12-02	Date of copy of gradation list not tally with Index.
134	D-CRLMC/36916/2025	JNYANANANDA PANDA	2025-12-02	1. Page no.6 Annex-1 not exhibited.
135	D-BLAPL/37020/2025	MOHAMMED RIAZ	2025-12-02	i) Paragraph sl. no. not correct in affidavit.ii) For further S.R. after filing of C.Copy of Rejection order.
136	D-WP(C)/48894/2025	AUROVINDA MOHANTY	2025-12-02	1. Annexure-2 and Page 31 not legible 2.Receipt Showing Serv.copy To Ag not Filed.
137	D-WA/49498/2025	SASWAT DAS,A.G.A	2025-12-02	AU fee Rs 2.25/- to be paid
138	D-ABLAPL/37071/2025	AMIT KUMAR SAHU	2025-12-02	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 9 not neat.
139	D-FAO/49528/2025	PRASANTA KUMAR MAHALI	2025-12-02	Period of Delay 38 days
140	D-WPCRL/36638/2025	RAMAKANTA SARANGI	2025-12-02	PAGE NOS.30 TO 35 NOT NEAT and LEGIBLE

DEFECTIVE REPORT LIST

**DEFECTIVE REPORT OF 02-12-2025 (CASES FILED
BEFORE 2024)**

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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